

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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OA No.413/95

Date of Decision: 3.8.1999

Lokesh Chand Soni, LDC (daily rated) under Area Manager, Canteen Stores Department, Jaipur Depot (Defence).

... Applicant

Versus

1. Union of India through Secretary, Ministry of Defence, Department of Canteen, New Delhi.
2. Secretariat - Board of Control, Canteen Services, L-I Block, New Delhi.
3. Chairman, Canteen Stores Department, 119, M.K.Road, Adalphi, Bombay.
4. Area Manager, PIRU Lines, Behind Military Hospital, Jaipur Cantt.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.N.P.NAWANI, ADM.MEMBER

For the Applicant

... Mr.Shiv Kumar

For the Respondents

... Mr.A.N.Sharma, Office Supdt.

departmental representative

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Lokesh Chand Soni, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, claiming a direction to the respondents not to terminate his services on the post of Lower Division Clerk on daily rate basis.

2. We have heard the learned counsel for the applicant and Mr.A.N.Sharma, Office Superintendent, departmental representative for the respondents.

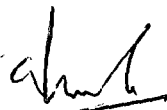
3. The services of the applicant on the post of Lower Division Clerk under the Area Manager, Canteen Stores Department, Jaipur Depot, were sought to be terminated on the ground that the applicant had failed to clear the typing test. The departmental representative has produced the result sheets in respect of the applicant and five others as also the evaluation of typing test held on 24.9.93 in respect of the applicant only and contended that since the applicant had failed in the typing test he cannot, therefore, be regularised in the post of Lower Division Clerk. The typing test held on 24.9.1993 indicates that the applicant had a running speed of 30 w.p.m. in typing and his accurate speed was worked out as 29 w.p.m. The applicant ha

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committed in all 11 mistakes in the tabulated result sheet. The applicant has passed the written test and he has secured 88 marks out of 100 in the written test held for the said post.

4. In the circumstances, we dispose of this application with a direction to the respondents to consider the applicant's case for regularisation as Lower Division Clerk in the light of the facts stated above within a period of two months from the date of receipt of a copy of this order. No order as to costs.


(N.P. NAWANI)
ADM. MEMBER


(GOPAL KRISHNA)
VICE CHAIRMAN

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